

ITEM NO.3

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 516/2019

AKBAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-04-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE K.M. JOSEPH

For Appellant(s) Mr. Vinod Prasad, Adv.
Mr. Dhirendra, Adv.
Mr. Ajay Kumar Srivastava, AOR

For Respondent(s) Mr. Rajan Kumar Chourasia, Adv.
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matter tomorrow (25.04.2019).

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER